

Foreign Assistance Received by Missionaries in Madhya Pradesh and Rajasthan

*320 DR LAXMINARAYAN PANDEYA Will the Minister of HOME AFFAIRS be pleased to state

(a) the amount of assistance received by foreign Missionaries in Madhya Pradesh and Rajasthan during 1988-89 and 1989-90

(b) whether it is obligatory for the foreign Governments or institutions providing such assistance to inform the Union Govern-

ment and the concerned State Governments about the amount of assistance,

(c) whether Government have received any information about the misuse of the amount of assistance so received, and

(d) if so the action taken by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) (a) Amounts as detailed below were received by foreign missionaries in Madhya Pradesh

Amount received

1988	1989	1990 (up to July)
1	2	3
1,22,64,070	1,63 94 512	78,94,040

No amounts were received in Rajasthan (The accounts are maintained on calendar year basis)

(b) No Sir

(c) No instance of misuse has come to notice

(d) Does not arise

Declaration of Jaipur-Bhusaval Road as National Highway

*321 SHRI RAMESHWAR PATIDAR Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether the road between Jaipur and Bhusaval is proposed to be declared as National Highway and

(b) if so, when the construction work of

the said road between Khargone and Bhusaval is likely to be taken up and completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRISHNAN) (a) No, Sir Jaipur is already linked to Bhusawal via Dhule through sections of National Highway Nos 12, 3 and 6

(b) Does not arise

[English]

Prosecution of Terrorists Arrested in J and K

*322 SHRI SHANKERSINH VAGHELA DR A K PAJEL

Will the Minister of HOME AFFAIRS be pleased to state

(a) the month-wise number of terrorists arrested in Jammu and Kashmir during each of the last three years;

(b) out of them the number of those who have been released without prosecution during the above period and the reasons therefor; and

(c) the number of terrorists who have

been prosecuted and sentenced by a court of law?

THE MINISTER OF HOME AFFAIRS
(SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The number of terrorists arrested during 1987, 1988 and 1989 are respectively nil, 50 and 124. Informations made available by the Government of Jammu and Kashmir is given in the attached Statement.

STATEMENT

(Monthwise Number of Terrorists Arrested, Persons Released and those Prosecuted etc.)

(1) Arrested	During 1988			During 1989
	1	2	3	
Month				
January		2		10
February		nil		13
March		nil		9
April		nil		1
May		2		6
June		16		14
July		4		9
August		1		11
September		3		13

Month	During 1988		During 1989
	1	2	
October		11	11
November		5	4
December		6	23
Total :		50	124

(2) Released and prosecuted

During 1989, 68 persons were released on parole. Out of these 68, 64 were involved in TADA Act cases and 4 were involved in other cases. During 1989, two persons were released by the court. They were also involved in TADA cases. All these were released on parole except 2 wherein the detention orders were quashed by the court. No person has been convicted during 1988-89 under TADA.